

CC NO. 269/2019
CBI VS. RAJENDER KUMAR ETC.

05.10.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.

Accused Rajender Kumar, G. K. Nanda, R. S. Kaushik, Sandeep Kumar, Dinesh Kumar Gupta, Tarun Sharma, Ashok Kumar, Jaydev Rath and Mukesh Mehta are present on bail.

Accused Sandeep Kumar for accused company M/s Endeavour Systems also.

Sh. H. K. Sharma, Adv. for accused G. K. Nanda.

Sh. Atul Guleria, Adv. for accused Sandeep Kumar.

Sh. Rakesh K. Lakra, Adv. for accused R. S. Kaushik.

Sh. Sumit Batra, Adv. for accused Tarun Sharma.

Sh. Kumar Sameer and Sh. Ajit Singh, Adv. for accused Jaydev Rath and Mukesh Mehta.

(2K Sharma)

It is submitted by Id. PP that the main IO has been transferred and the HIO has not been able to join due to some internet problem.

It is submitted by Sh. Ajit Singh that in its reply to his application dated 12.03.2019 filed by the CBI, CBI has relied upon document D-234, which according to him, is not correct. Id. PP may go through the same. It is further submitted by him that CBI

has not filed any reply to his application dated 27.06.2020.

All the parties and the CBI are directed to file reply, if any, to all the pending applications, if opportunity to file such reply has not already been closed.

Put up for purpose fixed on **12.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
05.10.2020

CC NO. 53/2019
CBI VS. PAWAN KUMAR

05.10.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.

The file is not before me.

Ahlmad is directed to send a reminder in writing to the concerned branch at Rouse Avenue Courts and Tis Hazari Courts for scanning of file through whatsapp or email.

Put up for supplying the scanned copy of the court file and for further proceedings on **28.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
05.10.2020